

MR. CHAIRMAN: The questions are over.

SHRI B. K. MUKERJEE: I want to know whether the disturbances referred to here were the disturbances that took place in Bombay recently, or the disturbances throughout the year?

SHRI O. V. ALAGESAN: The question refers to Bombay

MR. CHAIRMAN: The questions are over, I said and so no more question here.

WRITTEN ANSWERS TO QUESTIONS

FACILITIES FOR TOURISTS AT JALGAON

*212. SHRI D. NARAYAN: Will the Minister for RAILWAYS be pleased to state the nature of the facilities which have been provided for tourists visiting Ajanta Caves for their lodging and boarding at the Jalgaon railway station?

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN): There is a stall at Jalgaon station to serve tea and light refreshments to passengers including tourists. Provision of two retiring rooms and a restaurant has also been decided upon and steps are being taken to complete the work as early as possible.

आटे में अपमिश्रण

*२१४ श्री कृष्ण कान्त व्यास : क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार को ज्ञात है कि दिल्ली तथा अन्य कई राज्यों में आटे में अपमिश्रण किया जा रहा है ; और

(ख) यदि हां, तो सरकार ने इसकी रोकथाम के लिये क्या कार्यवाही की है ?

t [ADULTERATION IN FLOUR

*214. SHRI KRISHNAKANT VYAS: Will the Minister for HEALTH be pleased to state:

(a) whether Government are aware that adulteration in flour is taking place in Delhi and various other States; and

(b) if so, the steps taken by Government to check it?]

स्वास्थ्य मंत्री (राजकुमारी अमृतकौर):
(क) दिल्ली व अन्य कई राज्यों में आटे में मिलावट के कोई विशेष मामले भारत सरकार की निगाह में नहीं आये हैं।

(ख) Prevention of Food Adulteration Rules, 1955 में आटे व मैदे के स्तर निश्चित करने के प्रश्न पर भारत सरकार विचार कर रही है।

THE MINISTER FOR HEALTH (RAJKUMARI AMRIT KAUR) : (a) No specific cases of adulteration in flour in Delhi and various other States have come to the notice of the Government of India.

(b) The question of prescribing specifications for Atta and Maida in the Prevention of Food Adulteration Rules, 1955 is under the consideration of the Government of India.]

स्टाफ कारें

*२२५ श्री कृष्णकान्त व्यास : क्या परिवहन मंत्री यह बताने की कृपा करेंगे कि :

(क) उन कारों की संख्या कितनी है जो इस समय देश तथा विदेश में भारत सरकार के विभिन्न मंत्रालयों द्वारा काम में लाई जा रही हैं ;

(ख) १९५४-५५ में इन स्टाफ कारों को चलाने तथा उनके संधारण पर कितना व्यय हुआ ; और

†English translation.